

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/222/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri B. K. Chetri
District & Sessions Judge,
Bongaigaon.

Dated Guwahati the 18th January 2019.

Sub: **Station Leave permission.**

Ref:- Memo No. DJB.1-11/19/165 Date 11.01.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for head-quarter leave permission from the evening of 11.01.2019 till the morning of 17.01.2019 has been granted/~~rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

